

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 4th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 04.10.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **04.10.2013.**

(V.J. Talwar)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson